

(b) Yes Sir.

(c) It has been intimated by Delhi Administration that the new arrangement has been made in the interest of unified and effective running of the Veterinary Hospital at Moti Bagh by a single agency, the New Delhi Municipal Committee.

**Committee to review Allotment Policy of Land on Lease to Displaced persons**

4681. SHRI MUKUNDA MANDAL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware of the Committee formed by the former Government to review the allotment policy of land on lease or otherwise to the displaced persons;

(b) if so, facts thereof;

(c) whether the Committee has submitted recommendations to Government;

(d) if so, details thereof; and

(e) what are the recommendations accepted and action taken by the Government?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAN SINGH): (a) and (b). The Govt. set up a Committee called "the Committee on administration of land in Delhi" in 1977 under the Chairmanship of the former Secretary, Ministry of Works and Housing (Shri J. B. D'souza) to examine the system of land tenure in Delhi and administration of leases by different authorities.

(c) Yes, Sir.

(d) and (e). The recommendations are under consideration of the Govt.

**Fixation of Minimum price of Cocoa**

4682. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the total production of cocoa in the country and the total acreage under the cocoa cultivation;

(b) whether Government propose to fix any minimum price for cocoa; and

(c) if so, the details thereof-

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Official estimates of production and area of cocoa in the country are not being compiled. However, it is estimated that the quantity produced during 1980-81 is about 3600 tonnes of dry cocoa beans. Estimated area under cocoa cultivation during 1979-80 was about 19,000 hectare.

(b) No. Sir.

(c) Question does not arise?

खादी ग्रामोद्योग भवन, नई दिल्ली द्वारा निर्धारित स्तर से नीचे के सामान की खरीद

4683. श्री निहाल सिंह : क्या ग्रामीण पुर्ननिर्माण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खादी ग्रामोद्योग भवन नई दिल्ली द्वारा खरीदा गया अधिकांशतः सामान स्तर से नीचे का होता है और इस संबंध में वहां की कर्मचारी एसोसिएशन ने भी लिखा है :

(ख) यदि हां, तो क्या इसके लिए जिम्मेदार लोगों का पता लगाने की दृष्टि से इस कदाचार की छानबीन की जाएगी; और

(ग) होने वाली हानि से ग्रामोद्योग भवन को बचाने की दृष्टि से इस संबंध में सरकार का कोई कदम उठाने का विचार है ?

कृषि और ग्रामीण पुर्ननिर्माण मंत्रालय में राज्य मंत्री (श्री बालेश्वर राम) :

(क) यह सत्य नहीं है कि खादी ग्रामोद्योग भवन नई दिल्ली द्वारा

खरीदा गया सामान सामान्य स्तर से नीचे का होता है। इस बारे में खादी ग्रामोद्योग भवन के कर्मचारियों की गैर-मान्यता प्राप्त एसोसिएशन से दो पत्र प्राप्त हुए थे लेकिन शिकायत में कोई वास्तविकता नहीं थी।

(ख) और (ग) प्रश्न नहीं उठता।

रेड बंगाल हेडमास्टर एसोसिएशन से  
ज्ञापन

4684. श्री निहाल सिंह: क्या शिक्षा और समाज कल्याण मंत्री, यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार को वैस्ट बंगाल हेडमास्टर एसोसिएशन 1/1 ए, कालेज स्ट्रीट, कलकत्ता द्वारा 18 नवम्बर 1980 को भेजा ज्ञापन प्राप्त हो गया है;

(ख) यदि हाँ, तो उनकी मांगें क्या हैं ; और

(ग) उन्हें पूरा करने के लिए क्या कार्यवाही की गई है ?

शिक्षा और समाज कल्याण मंत्रालय में राज्य मंत्री (श्रीमती शीला कौल) :

(क) जी, हाँ, ज्ञापन 20 नवम्बर, 1980 को प्राप्त हुआ था।

(ख) मुख्य मांगें राष्ट्रीय शिक्षा नीति का समीक्षा, केन्द्रीय शिक्षा अधिनियम के विधान तथा प्रख्यात शिक्षाविदों और शिक्षकों की एक राष्ट्रीय एकता समिति के गठन के विषय में हैं।

(ग) मांगों को नोट कर लिया गया है

#### Protection of River Water and Sea Food from Pollution

4685. SHRIMATI SANYOGITA RANE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that considerable quantity of waste is being

omitted from industries in Daman and poured into the river Madhubani thereby causing pollution into the water and the sea-food in the area; and

(b) the steps Government propose to take to save the river water and Sea-food from being polluted?

THE MINISTER OF PARLIAMEN--TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir, The main source of pollution to the river Daman Ganga and its tributary river Madhubani is the Vapi industrial estate which is located in the State of Gujarat.

(b) A plan of action has been evolved by the Central Board for the Prevention and Control of Water Pollution in consultation with the State Board and Gujarat Industrial Development Corporation to control the pollution of the river. The Gujarat Industrial Development Corporation is taking steps to implement the plan of action.

#### Driking Water Schemes for Maharashtra

4686. SHRI V. N. GADGIL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government of India had approved 1033 schemes of Government of Maharashtra under the Centrally sponsored Accelerated Rural Water Supply Programme involving expenditure of Rs. 73.76 crores;

(b) whether it is a fact that the Government of Maharashtra received the Central assistance of only Rs. 15.39 crores; and

(c) if so, the reasons for not giving 100 per cent Central assistance?

THE MINISTER OF PARLIAMEN--TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) so far the Government of India have approved 2210 schemes for 2601 villages in Maharashtra at a